## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C. P No.568/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: Glacier Estate Pvt.Ltd.

V/sROC, Pune

SECTION OF THE COMPANIES ACT: 252 of the Companies Act 2013.

DESIGNATION SIGNATURE S. No.

Mela Apte CS Meelembri, CA-ROC Mumb

## ORDER

## C.P. No. 568/252/NCLT/MB/MAH/2017

- When the matter is called none present. 1.
- 2. Registry to issue Notice intimating the next date of hearing.
- 3. Adjourned to **16.02.2018**.

Sd/-

Sd/- ~

BHASKARA PANTULA MOHAN

Member (Judicial) 22.01.2018

M.K. SHRAWAT Member (Judicial)